GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA STARRED QUESTION NO. 149 TO BE ANSWERED ON THE 16TH DECEMBER, 2022

EXPLOITATION OF PATIENTS BY PRIVATE HOSPITALS

†*149. SHRI SUDARSHAN BHAGAT:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware of the increasing incidents of exploitation of patients by the private hospitals across the country;
- (b) if so, the details thereof;
- (c) the number of such cases registered against the private hospitals in the country during the last five years, State/UT-wise; and
- (d) the necessary and corrective steps taken by the Government in this regard?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (DR MANSUKH MANDAVIYA)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 149* FOR 16TH DECEMBER, 2022

(a) to (d) The Government is aware of the reports highlighting such instances in the past. Health is a State subject, hence it is the primary responsibility of the State / Union Territory (UT) Government to take appropriate steps to protect patients from instances of exploitation by health facilities. Therefore, the details in this regard are not maintained centrally.

The Government of India, however, has enacted the Clinical Establishments (Registration and Regulation) Act, 2010, and notified Clinical Establishments (Central Government) Rules, 2012 for the registration and regulation of clinical establishments, including hospitals (both Government and Private), in the country. The National Council for Clinical Establishments has developed a standard list of medical procedures and a standard template for costing medical procedures and shared the same with the States / UTs for their guidance and suitable implementation.

Further, a Charter of Patients' Rights has been shared with all States/UTs for adoption and implementation, so that the grievances and concerns of patients are addressed while ensuring a smooth and cordial environment in clinical establishments. The same is available on the official website of the ministry at the weblink http://clinicalestablishments.gov.in/WriteReadData/3181.pdf.
